

late Chief Minister M. G. Ramachandran; and

(d) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) The target date for completion of the Tuticorin airport is 30th September, 1991.

(b) There is no plan at present for Vayudoot starting any service to Tuticorin.

(c) No, such proposal is under consideration.

(d) Does not arise.

Uniform Power Tariff

1887. SHRI BHAGWAN SHANKAR RAWAT:

SHRIMATI MAHENDRA KUMARI:

SHRI VIRENDRA SINGH:

SHRI RAMESH CHAND TOMAR:

Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether there is wide variation in the power tariff rates for identical consumers in contiguous areas in Northern region of the country;

(b) if so, the reasons thereof;

(c) whether the Union Government propose to prescribe uniform power tariff rates for identical consumers; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) and (b) The power to fix tariffs for various categories of consumers rests with the respective State Electricity Boards, who may be guided by such directions as the State Governments may give in the matter of

relative priorities and concessions and, therefore, there is no uniformity in power tariffs between different States.

(c) and (d) No such proposal is under consideration of the Government.

Pricing Policies of State Electricity Boards

1888. SHRI BHAGWAN SHANKAR RAWAT:

SHRI VIRENDRA SINGH:

SHRI RAMESH CHAND TOMAR:

Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the study conducted by the Energy Conservation Cell and the Centre for Advanced Information, Analysis and Studies have pointed out that the various State Electricity Boards in North India have uneconomic pricing policies;

(b) if so, the details thereof; and

(c) the action taken or proposed to be taken by the Union Government in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) and (b) Energy Conservation Cell/Energy Management Centre under the Department of Power have not conducted any such study. Government is also not aware of the study conducted by the Centre for Advance Information, analysis and Studies.

(c) The enclosed statement indicates the financial position of the SEBs in Northern India. It has been the endeavour of Government of India to improve the financial performance and profitability of the State Electricity Boards. The State Governments have been impressed upon from time to time at various forums to manage the operations of the State Electricity Boards in such a manner

that they achieve the necessary statutory surplus of 3%. They have been persuaded to take steps like equity participation, provision of specific grant to meet the losses for supply of power to the agriculture sector, revision of tariff, improving the performance of generating stations, reducing T & D losses, for improved financial health of the SEBs.

STATEMENT

Yearly Profit/Loss of the State Electricity Boards in the Northern Region after taking into account RE Subsidy as provided in the Accounts

(Rs. in crores)

Sl. No.	SEBs.	Profit/Loss		
		1988	1989	1990
1.	Haryana	---80.90	---52.13	---67.77
2.	Himachal Pradesh	---16.60	71.00	---5.90
3.	Punjab	---5.00	---68.10	---57.80
4.	Rajasthan	---65.90	---57.20	---147.80*
5.	Uttar Pradesh	40.80	41.50*	89.70*

*Provisional/Unaudited.

Under-Weight LPG Cylinders

1889. SHRI BHAGWAN SHANKAR RAWAT:
SHRI VIRENDRA SINGH:
SHRI RAMESH CHAND TOMAR:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number and details of complaints regarding under-weight LPG cylinders and their black-marketing, received by the Government during 1990-91 and upto 30 June, 1991, particularly in Delhi and Ghaziabad; and

(b) the action taken on each complaint?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) and (b) Out of 38 complaints received, only seven could be substantiated. Erring distributors are being dealt under the Marketing Discipline Guidelines.

Snags in Airbus A-320

1890. SHRI MADAN LAL KHURANA:
SHRI HANNAN MOLLAH:
SHRI P. C. THOMAS:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the details of snags that ushered in Airbus A-320 after re-induction thereof in the Indian Airlines fleet;

(b) the reasons therefor and the steps taken to ensure the timely checking of the snags for the sake of safety of the travelling public;

(c) whether drag-chute of an Airbus A-320 on its regular flight from Calcutta to Bangalore opened up recently;

(d) if so, the reasons therefor;

(e) whether the matter has been enquired into and if so, the results thereof; and